

Annexure-3

Name of the Corporate Debtor:		JUKU ORCHEM PRIVATE LIMITED		Date of commencement of CIRP:		2-Mar-21		List of Creditors as on:		15-Jan-22		Amount in ₹		
List of Secured Financial Creditors (other than financial creditors belonging to any Class of Creditors)														
Sl No	Name of Creditor	Details of Claim Received		Details of Claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% of voting share in CoC					
1	Indian Overseas Bank, PAN:AAAC11223J Asset Recovery Branch, Chennai-600 002	8-Apr-21	20,19,03,763	20,19,03,763	Term Loan and Cash Credit along with accumulated interest	20,19,03,763	20,19,03,763	No	100%	-	-	-	-	a) Juku Realty Services Pvt Ltd is the Corporate Guarantor for the loans availed by the CD. b) CD has provided Corporate Guarantee to the loans availed by Inland Facilities Management Pvt Ltd. c) Amount claimed by the FC includes the loans provided to Inland Facilities Management Pvt Ltd as the CD has been the Corporate Guarantor to said credit facilities.
			20,19,03,763	20,19,03,763		20,19,03,763	20,19,03,763	-	100%	-	-	-	-	